

1	2	3	4	5
N.F.	1117	5670115	143301	52
S.R.	611	2773436	396653	90
S.C.	205	560215	44228	38
S.E.	846	4290041	45526	152
W.R.	660	3049025	424555	173
Total	7661	39905294	5452155	1049

[English]

#### Expansion of Trichur Railway Station

755 SHRI V. V. RAGHAVAN : Will the Minister of RAILWAYS be pleased to state

(a) whether the expansion work of the Trichur Railway Station is in progress;

(b) the details of the progress made so far, the estimated and revised cost of the project; the money allocated and spent and the proposed allocation in the budget for 1996-97 for the said purpose; and

(c) by when it is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) Yes, Sir

(b) Works of remodelling of the station building, provision of Vegetarian and Non-Vegetarian refreshment rooms and improvements to parcel office were sanctioned at a total cost of Rs.60.02 lakh during 1995-96. Against an initial allocation of Rs 4.40 lakh, a sum of Rs.5.19 lakh has been spent on the work of improvements to parcel office and the work has progressed upto roof level. The remaining works are under planning stage and will be taken up shortly. An allocation of Rs 54.83 lakh is proposed for all these works during 1996-97.

(c) March, 1997

[Translation]

#### Train Between Patan and Ahmedabad

756 SHRI MAHESH KUMAR M. KANODIA : Will the Minister of RAILWAYS be pleased to state

(a) whether the Government propose to introduce Intercity Express between Patan and Ahmedabad,

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) Does not arise

(c) Operational and resources constraints.

#### Introduction of New Train

757 SHRI VISHAMBHAR PRASAD NISHAD : Will the Minister of RAILWAYS be pleased to state

(a) whether the Government propose to introduce new trains from New Delhi to Jhansi-Banda-Manikpur-Allahabad routes.

(b) if so, details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) (a) There is no such proposal at present

(b) Does not arise

(c) Operational exigencies and resource constraints

#### Taj Mahal

758. SHRI BHAGWAN SANKAR RAWAT : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state

(a) the details of the directions given by the Supreme Court in the Public Interest Petition pending for protecting the Taj Mahal from environmental pollution, and

(b) the action taken or proposed to be taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) The writ petition (civil) No 13381 of 1984 regarding the preservation of the Taj Mahal called for first hearing by the Supreme Court in January 1993. Thereafter, various orders have been issued by the court. The important orders concerned with this Ministry include

(i) Constitution of a special cell for implementation of a green belt development plan around the Taj Mahal (order dated 11.4.94) and given comment on the report submitted by the Central Pollution Control Board (CPCB) on the progress of plantation (Order dated 20.2.96)

(ii) Constitution of an expert committee on atmospheric environmental Quality and Preservation of Taj Mahal and Agra Monuments. (order dated 9.4.94)